

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 118

Rst App No. 4/2024

CP(IB) No. 57/Chd/Pb/2020

(Disposed of 11/01/24)

IN THE MATTER OF:-

Adhunik Niryat Ispat Limited

...Petitioner

Versus

Atharva Metal Craft Pvt. Ltd.

...Respondent

Under Section: 60(5), 9, IBC 2016

Due to paucity of time the matter could not be taken up, hence the matter is adjourned to 05.03.2024.

Sd/-
Court Officer

February 5, 2024
TNV